

List of case record in 1 sheet

Filing no.Cr.Appeal(SJ)-8215/2020

Anosh Ekka

Versus

The Directorate of Enforcement,

D.N.Poddar,Assistant Director-II

Advocate for Petitioner

Mrs. Chandana Kumari

Defects

9. (i) Subject matter may be specified in Index. (also in I.A.)
- (ii) Parental name and complete address of Respondent may be given in Page-2 (also in I.A.)
- (iii) Father's name of the deponent in affidavit does not tally with adhar card. (also in I.A.)
- (iv) Provision of law may be properly stated in I.A.